COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

IA NO. 608 OF 2018 IN DFR NO.1269 OF 2018

Dated: 30th May, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

The Tata Power Company Ltd. ... Appellant(s)

Vs.

Jharkhand State Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. S. Venkatesh

Mr. Pratyush Singh Mr. Vikas Maini

Counsel for the Respondent(s) : ---

ORDER

Issue notice on IA No. 608 of 2018 returnable on 09.07.2018. Dasti, in addition, is also permitted.

List this matter on <u>09.07.2018</u>.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member